

(7)

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH  
KOCHI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARIG OF KOCHI BENCH, KOCHI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19<sup>th</sup> August 2019**

PRESENT : SHRI ASHOK KUMAR BORAH, MEMBER (JUDICIAL)  
SHRI VEERA BRAHMA RAO AREKAPUDI, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER : TCP/11/KOB/19

UNDER SECTION : 241-242

NAME OF THE PETITIONER(S) : A.K. MANSOOR

NAME OF THE RESPONDENT(S) : CHANNEL FOODS PVT LTD

Sl. No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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1.	S.P. Muralikrishnan	Counsel for Respondent R1 & R4	S.P. Muralikrishnan
2.	A.M. Sridharan	Counsel for Petitioner	A.M. Sridharan
3.	RAMALINGAM. VA KNS LAW CHAMBERS	COUNSEL FOR R2, R3 & R5	R/V

**Office Notes**

**Order**

Pleadings complete. List for argument on 19.9.2019. Written submission has already been filed. It is expected that both parties will cooperate for early disposal of the matter. List the case on 19.9.2019 for arguments.

Sd/-

**MEMBER (TECHNICAL)**

Sd/-

**MEMBER (JUDICIAL)**

List the case on  
19/9/2019.  
Sd/-